

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.940 of 2020

IN THE MATTER OF:

Drive India Enterprise Solutions Ltd.

...Appellant

Versus

Valay Group & Ors.

...Respondents

**For Appellant: Shri Girish Paryani and Ms. Sangeeta Panchal,
Advocates**

**For Respondents: Shri CS Omkar Deosthale, Advocate (R-2)
Shri Harshavardhan Bhende, Advocate (R-3 & 4)
CS Shikha Rai, Advocate (R-5)**

ORDER
(Virtual Mode)

12.02.2021 Rejoinder has been filed only yesterday. Parties have not filed brief written submissions and copies of Judgements as were directed on 11th January, 2021.

Parties may file brief written submissions and copies of Judgements they would be relying within two weeks.

List the Appeal 'for admission (after Notice) hearing' on 10th March, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

rs/md